

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 12

IA No. 391/JPR/2023

IA No. 586/JPR/2023

IA No. 217/JPR/2024

IA No. 329/JPR/2024

IA No. 383/JPR/2024

CP No. (IB)- 38/7/JPR/2022

Under Section 7 of IBC, 2016

In the matter of:

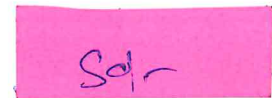
**Smt. Mohini Devi, Prop of Khandelwal Constructions and Building
Materials** **...Financial Creditor/Applicant**

Versus

Khandelwal Buildcon Pvt. Ltd. **...Corporate Debtor/Respondent**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 03.09.2024.



(Prabhu Dayal Sewda)
Court Officer

July 26, 2024